

ITEM NO.101

COURT NO.2

SECTION X

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 6736/2013

ALAKNANDA HYDRO POWER CO. LTD THROUGH  
ITS AUTHORISED SIGNATORY MR. S. DHAWAN

Appellant(s)

VERSUS

ANUJ JOSHI & ORS.

Respondent(s)

(IA No. 254287/2023 - INTERVENTION/IMPLEADMENT AND IA No.  
251249/2023 - PERMISSION TO FILE APPLICATION FOR DIRECTION)

Date : 13-11-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI  
HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Appellant(s)

Mr. Himanshu Shekhar, AOR

For Respondent(s)

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Mr. Damandeep Singh Bhalla, Adv.

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Respondent-in-person

Mr. Abhishek Agarwal, AOR

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Mr. Arjun Garg, AOR

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Ms. Sagun Srivastava, Adv.

Mr. Brahma Prakash Soni, Adv.

Mr. Ponnam Mahesh Babu, Adv.

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Mr. Shyam Gopal, Adv.

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Mr. Abhishek Kumar Pandey, Adv.

Mr. Ameyavikrama Thanvi, Adv.

Mr. Mukesh Kr. Singh, Adv.

Dr. N. Visakamurthy, AOR

UPON hearing the counsel the Court made the following  
O R D E R

1. As requested by Ms. Chinmayee Chandra, learned counsel, list this matter after after eights weeks.
2. In the meantime, the parties are at liberty to complete the pleadings.
3. List I.A. Nos. 251249 and 254287 of 2023 after two weeks separately.

(DEEPAK SINGH)  
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)  
COURT MASTER (NSH)